

**COURT-II**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**Appeal No. 220 of 2014**

**Dated : 10<sup>th</sup> November, 2014**

Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

**In the matter of :**

Western Electricity Supply Co of Orissa & Ors. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza  
Mr. Raunak Jain

Counsel for the Respondent(s) : Mr. Rutwik Panda

Mr. Raj Kumar Mehta, Mr. Abhishek Upadhyay  
with Mr Elangban P

**ORDER**

The learned counsel for the respondent No.2 is filing reply today. Mr.Rutwik Panda learned counsel undertakes to file vakalatnama and written statement by 5<sup>th</sup> December, 2014.

Post the matter on 15<sup>th</sup> December, 2014. In the meantime rejoinder, if any, may be filed.

( Justice Surendra Kumar )  
Judicial Member

( Rakesh Nath )  
Technical Member

*Sh/jps*